

GOVERNMENT OF INDIA

MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO. †4103

TO BE ANSWERED ON 28.03.2022

FINANCIAL ASSISTANCE TO IMPROVE CONDITION OF ARTISTS AND SCHOLARS

†4103 SHRI ANIL FIROJIYA

Will the MINISTER OF CULTURE be pleased to state:

- (a) Whether the Government proposes to provide any type of assistance to improve the financial and socio-economic condition of the artists and scholars in the field of art;
- (b) if so, the details thereof; and
- (c) the number of people identified from Madhya Pradesh in this regard?

ANSWER

MINISTER FOR CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(G. KISHAN REDDY)

- (a) & (b) Yes, Sir. The Ministry of Culture is implementing Kala Sanskriti Vikas Yojana (KSVY) through which cultural organizations/individuals are given financial assistance for the promotion of art and culture. KSVY is an umbrella Scheme consisting of a number of Schemes for providing financial assistance to cultural organizations/individual artists. Details of the Schemes under KSVY through which cultural organizations are given financial assistance are placed at **Annexure-I**.
- (c) The details of number of beneficiaries identified for release of financial assistance in Madhya Pradesh under various schemes / scheme-components of KSVY are placed at **Annexure - II**

ANNEXURE - I REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION No. 4103 FOR 28.03.2022

KALA SANSKRITI VIKAS YOJANA (KSVY):

Kala Sanskriti Vikas Yojana (KSVY) is an umbrella scheme under Ministry of Culture for the promotion of art and culture in the country. KSVY has the following sub-schemes through which financial assistance is provided to cultural organizations:

- 1. Scheme of Financial Assistance for Promotion of Art and Culture.**
- 2. Scheme of Financial Assistance for Creation of Cultural Infrastructure.**
- 3. Scheme Of Scholarship And Fellowship For Promotion Of Art And Culture**
- 4. Artists Pension Scheme.**
- 5. Seva Bhoj Yojana**
- 6. Scheme for Safeguarding the Intangible Cultural Heritage.**

The first two sub-schemes mentioned above have the following further subcomponents:

1. SCHEME OF FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE:

The scheme consists of five components. The names and details of the scheme components are as given below:

i. Repertory Grant

The objective of Repertory Grant Scheme Component is to provide financial support for all genres of performing arts activities like dramatic groups, theatre groups, music ensembles, children theatre etc. and imparting training of artists by their respective Guru on regular basis in line with Guru–Shishya Parampara. As per the scheme, support is provided to 1 Guru and maximum 18 Shishyas in the field of theatre and 1 Guru and maximum 10 Shishyas in the field of music & dance.

Amount of Assistance – Guru Rs.10000/- p.m., Shishya – Rs.1000-6000/-p.m.

ii. Financial Assistance To Cultural Organizations With National Presence

The objective of this scheme component is to provide support for cultural activities at Large scale National / International level. The Quantum of assistance under this scheme is up to Rs. 5 Cr.

iii. Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grants provided under CFPG is Rs.5 Lakh (Rs. 20 Lakh under exceptional circumstances).

iv. Financial Assistance For The Preservation & Development Of Cultural Heritage Of The Himalayas

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of funding is Rs. 10.00 lakhs per year for an organization which can be increased to Rs. 30.00 lakhs in exceptional cases.

v. Financial Assistance For The Preservation & Development Of Buddhist/Tibetan Organization

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases.

2. SCHEME OF FINANCIAL ASSISTANCE FOR CREATION OF CULTURAL

INFRASTRUCTURE: The scheme consists of three components. The names and details of the scheme components are as given below

i. Financial Assistance For Building Grants Including Studio Theatres

The objective of the Building Grant Scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. The scheme component also provides support for purchase of musical equipment, costumes, AV equipment, furniture etc. Under this scheme component, the maximum amount of grant is up to Rs. 50 lakhs in metro cities and up to Rs. 25 lakhs in non- metro cities.

ii. Financial Assistance For Allied Cultural Activities

The objective of sub-component is to provide financial assistance to all eligible organizations for creation of assets for enhancing the audio-visual spectacle for allied cultural activities to give firsthand experience of live performances on regular basis and during festivals in open/closed areas/spaces where large numbers of tourists/visitors come regularly and during major events/festivals the number of visitors swells to lakhs. Grants will be given to projects for procurement of audio-video equipment etc. Maximum assistance under the scheme component, including applicable duties & taxes and also Operation & Maintenance (O&M) costing for five years, will be as under:- (i) Audio: Rs.1.00 crore; (ii) Audio+Video: Rs. 1.50 crore.

iii. Financial Assistance For Tagore Cultural Complexes(TCC)

The aim of the scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, State/UT Govt. University, Central/State Govt. agencies/bodies, Municipal Corporations, reputed notfor-profit organizations etc. for creation of new Large Cultural Spaces such as Auditorium with facilities and infrastructure for stage performances (dance, drama and music), exhibitions, seminars, literary activities, green rooms, etc. The Scheme component also provides support for restoration, renovation, extension, alteration, up-gradation, modernization of existing cultural facilities (Rabindra Bhawans, Rangshalas, Multipurpose Cultural Complexes) etc. Under this scheme component, grant of up to Rs. 15.00 crore (Rs. 50 crore under exceptional Circumstances).

3. SCHEME OF SCHOLARSHIP AND FELLOWSHIP FOR PROMOTION OF ART AND CULTURE: The scheme consists of three components. The names and details of the scheme components are as given below:

i. Scheme For The Award Of Fellowship To Outstanding Persons In The Field Of Culture

Upto 400 fellowships (200 Junior and 200 Senior) are awarded in a batch year to outstanding persons in the age group of 25 to 40 years (Jr.) and above 40 years (Sr.) in different cultural fields @ of Rs. 10,000/- p.m. and 20,000/-p.m. for the period of 2 years for cultural research. The Fellowship is released in four equal six monthly installments.

ii. Scheme For Scholarships To Young Artistes In Different Cultural Fields

Upto 400 Scholarships are awarded in a batch year. Under this scheme financial assistance is given to young artistes of outstanding promise in the age group of 18-25 years for advanced training within India in the field of Indian Classical Music, Indian Classical Dance, Theatre, Mime, Visual art, Folk, Traditional and Indigenous Arts and Light Classical Music etc. @ Rs. 5,000/- p.m. for 2 years. The Scholarship is released in four equal six monthly installments.

iii. Tagore National Fellowship for Cultural Research

The purpose of the Scheme Component is to invigorate and revitalize the various institutions under the Ministry of Culture (MoC) and other identified cultural institutions in the country, by encouraging scholars/ academicians to affiliate themselves with these institutions to work on projects of mutual interest. Upto 15 Fellowships (Rs.80,000/- p.m. + Contingency Allowance) and 25 Scholarships (Rs.50,000/- p.m. + Contingency Allowance) for a maximum period of 2 Years. The Fellowship is released in four equal six monthly installments.

4. ARTISTS PENSION SCHEME

The objectives of this Scheme is to provide a pension of Rs.4.000/- p.m. to the old artistes and scholars (not less than the age of 60 years and annual income not exceeding Rs.48,000/- p.a.) who have contributed significantly in their specialized fields of arts, letters etc. but are now living in penury condition. The Scheme has also provision to provide medical aid facility to these Artistes and his/her spouse by covering them under a convenient and affordable Health Insurance Scheme of the Government. In the event of death of the beneficiary, the financial assistance is transferred to his/her spouse.

5. SEVA BHOJ YOJNA:

Under the Scheme of 'SevaBhojYojna' Central Goods and Services Tax (CGST) and Central Government's share of Integrated Goods and Services Tax (IGST) paid on purchase of specific raw food items by Charitable/Religious Institutions for distributing free food to public shall be reimbursed as Financial Assistance by the Government of India. Free 'prasada' or free food or free 'langar' / 'bhandara' (community kitchen) offered by charitable/religious institutions like Gurudwara, Temples, Dharmik Ashram, Mosques, Dargah, Church, Math, Monasteries etc. are covered under SevaBhoj Yojana

6. SCHEME FOR SAFEGUARDING THE INTANGIBLE CULTURAL HERITAGE:

This scheme was launched by the Ministry of Culture in 2013 for safeguarding the intangible cultural heritage and diverse cultural traditions of the country with the objective of reinvigorating and revitalizing various institutions, groups, NGOs, etc. so that they may engage in activities/projects for strengthening, protecting, preserving and promoting the rich intangible cultural heritage of India.

7. GANDHI HERITAGE SITE MISSION (GHSM) AND NATIONAL AWARD SCHEME

Gandhi Peace price (GPP), Tagore Award for Cultural harmony and Gandhi Heritage Sites Mission (GHSM) comes under Kala Sanskriti Vikas Yojana(KSVY) as per budget allocation. The Mission's mandate is to Preserve posterity the identified Sites and to supervise, guide and Assist in conservation initiatives, Maintenance or Preservation Initiatives and the creation of a Database of tangible, literary and visual heritage associated with Gandhi.

'Gandhi Peace Prize' is awarded for social, economic and political transformation through non violence and Gandhian methods.

'Tagore Award for Cultural Harmony' is awarded for promoting values of Cultural Harmony.

ANNEXURE – II**ANNEXURE - II REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION No. 4103 FOR 28.03.2022**

Sl. No.	Name of the Scheme/ Scheme components	Number of beneficiaries of Madhya Pradesh			
		2018-2019	2019-2020	2020-2021	2021-2022 (till date)
1.	Repertory Grant	21	33	42	34
2.	Cultural Function & Production Grant (CFPG)	167	51	77	94
3.	Building Grants including Studio Theatre Scheme	-	1	2	1
4.	Scheme For The Award Of Fellowship To Outstanding Persons in The Field Of Culture	70	70	67	24
5.	Scheme for Scholarships to Young Artistes in Different Cultural Fields	90	105	120	85
6.	Artists Pension Scheme	45	16	6	10